GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA UNSTARRED QUESTION NO : 2569** (TO BE ANSWERED ON THE 24th March 2025)

FIRST SCHEDULED AIRLINE OF UTTAR PRADESH

2569. SMT GEETA ALIAS CHANDRAPRABHA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government has granted permission to Shankh Airlines to provide air services as the first airline of the State of Uttar Pradesh;

(b) if so, the details regarding the permission granted to Shankh Airlines and service-related matters thereof;

(c) the areas in which Shankh Airlines plans to operate air services, the details thereof; and

(d) whether Government is considering to grant the permission to other airlines to operate air services with the aim of improving air services in the country, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): Ministry of Civil Aviation has granted an initial No Objection Certificate (NOC) to Shankh Aviation Private Limited for the commencement of Scheduled Passenger Services. The company is yet to obtain Air Operator Certificate from DGCA. It aims to operate from Lucknow, linking major airports with Tier II and Tier III cities.

(d): Any company that fulfills the requirements for operating Air Transport Service under relevant rules and regulations can apply to establish an airline. The following companies after obtaining initial NOC from MoCA are currently undergoing certification process for grant of Air Operator Certificate for undertaking scheduled commuter air transport services:

1. M/s Alhind Tours and Travels Pvt. Ltd. (Alhind Air)

- 2. M/s Zett Fly Aviation Pvt. Ltd. (Air Kerala)
- 3. M/s Spirit Air LLP (Spirit Air)